NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

C.P No. 1185/(MAH)/2017 CA No.

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.07.2017

NAME OF THE PARTIES:

Veer Design Studio

V/s.

Kimaya Fashions Pvt. Ltd.

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

NAME

DESIGNATION

SIGNATURE

62. Adv. Harshad Kambre Advocate for Petitioner

ORDER

CP No. 1186/I&B/NCLT/MB/MAH/2017

At request of the Petitioner's Counsel, list this matter on 20.07.2017.

Scl/-

V. NALLASENAPATHY

Member (Technical)

B.S.V. PRAKASH KUMAR

Member (Judicial)